

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated: The 07<sup>th</sup> March, 2025

No. 1521 A : Sri Shiv Kumar, District and Additional Sessions Judge, Aurangabad, is transferred and posted as District and Additional Sessions Judge at Biraul Sub-division under Darbhanga Judgeship.

By order of the High Court,

Sd/- P. K. Malik

Registrar General

Memo No. 21208 - 21228 / A.D. Apptt., Dated, Patna the 07<sup>th</sup> March, 2025


Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The Principal District and Sessions Judge, Aurangabad / Darbhanga / Registrar.-cum-P.P.S to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, A.D. Misc., Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

(The representation filed by the officer concerned stands disposed off on request. No Transfer allowances shall be allowed.)

(The officer concerned is directed to make over the charge of his office and Court so as to join his new assignment on the date of inauguration of the Court of District and Additional Sessions Judge at Biraul i.e. 22.03.2025)

(-) For Principal District and Sessions Judge only.

By order of the High Court,

  
Registrar General